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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 77/2017 in C.P. No. 19/397-398/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2017

Name of the Company:

Rajkumar Dindayal Agrawal & Ors.

V/s.

Rohit Rajkumar Agarwal & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. MOHIT GUVTA ADU DESIGNATION DESIGNATION MALIA

2

## **ORDER**

Learned Advocate Mr. Mohit Gupta present for Petitioner. None present for Respondents

Rejoinder filed in main petition.

IA 77/2017 is admitted.

Reply filed by Respondents no. 1 to 4.

Respondents requested for adjournment.

List the matter on 13.07.2017 for final hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 19th day of May, 2017.